

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 3193
TO BE ANSWERED ON 13.12.2024

STATUS OF ORPHANAGES

3193. SHRI MANSUKHBHAI DHANJIBHAI VASAVA:

Will the Minister of Women and Child Development be pleased to state:

- (a) the number of Orphanages in the country along with the inmates living therein, State/UT wise;
- (b) whether the Government has taken any steps to identify the orphanages in the country particularly in rural areas;
- (c) if so, the number of orphanages identified during the last three years and the current year, State/UT-wise, year-wise;
- (d) whether the Government proposes to introduce any new scheme for the education and development of the children living in the orphanages; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SAVITRI THAKUR)

(a) to (e): The Ministry of Women and Child Development is administering the Juvenile Justice (Care and Protection of Children) Act, 2015 (JJ Act, 2015) which is the primary legislation for ensuring safety, security, dignity and well-being of Children in Need of Care and Protection (CNCP) and Children in Conflict with Law (CCL) by catering to their basic needs through care, protection, development, treatment, rehabilitation and social re-integration.

The Ministry of Women and Child Development is implementing a Centrally Sponsored Scheme namely 'Mission Vatsalya', through the State/ Union Territory (UT) Governments on pre-defined cost sharing basis between the Central and the State Governments to deliver various services for CNCP and CCL categories which includes both institutional care and non-institutional care services. The scheme provides services to the children in need of care and protection and children in conflict with law for their rehabilitation and social re-integration into the mainstream of the society.

The Child Care Institutions established under the Mission Vatsalya scheme support, *inter-alia*, age-appropriate education, access to vocational training, recreation,

health care, counselling etc. Support under non-institutional care is provided by way of sponsorship, foster care and after care to children in need of care and protection.

State/UT-wise number of the Child Care Institutions supported under Mission Vatsalya Scheme during the last three years and current year is at **Annexure-I**.

State/UT-wise number of children supported under institutional care of Mission Vatsalya Scheme during the last three years and current year is at **Annexure-II**.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PARTs (a) TO (e) OF THE LOK SABHA UNSTARRED QUESTION NO.3193 FOR ANSWER ON 13.12.2024 BY SHRI MANSUKHBHAI DHANJIBHAI VASAVA REGARDING STATUS OF ORPHANAGES

STATE/UT-WISE NUMBER OF THE CHILD CARE INSTITUTIONS SUPPORTED UNDER MISSION VATSALYA SCHEME DURING THE LAST THREE YEARS AND CURRENT YEAR

S. No.	State/UTs	2021-22	2022-23	2023-24	2024-25
1	Andhra Pradesh	92	84	98	98
2	Arunachal Pradesh	8	11	11	14
3	Assam	64	67	60	84
4	Bihar	80	78	89	107
5	Chhattisgarh	85	83	85	110
6	Goa	23	25	25	22
7	Gujarat	81	78	76	93
8	Haryana	50	49	31	31
9	Himachal Pradesh	37	38	31	59
10	Jammu and Kashmir	16	39	55	71
11	Jharkhand	50	50	49	60
12	Karnataka	164	154	154	212
13	Kerala	41	47	45	45
14	Madhya Pradesh	103	104	101	131
15	Maharashtra	107	112	107	126
16	Manipur	81	86	86	91
17	Meghalaya	52	54	54	61
18	Mizoram	49	49	60	67
19	Nagaland	43	44	44	57
20	Orissa	130	140	135	143
21	Punjab	25	27	27	42
22	Rajasthan	159	156	141	182
23	Sikkim	22	23	23	28
24	Tamil Nadu	225	221	320	318
25	Telangana	56	62	63	92
26	Tripura	33	34	31	41
27	Uttar Pradesh	104	100	108	245
28	Uttarakhand	32	33	36	46
29	West Bengal	137	164	207	216
30	Andaman & Nicobar Islands	12	10	10	10
31	Chandigarh	8	8	9	9
32	Dadra & Nagar Haveli and Daman & Diu	4	4	4	5
33	Ladakh	0	1	7	13
34	Lakshadweep	1	1	0	0
35	Delhi	42	39	39	51
36	Puducherry	29	30	29	30
Total		2245	2305	2450	3010

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PARTs (a) TO (e) OF THE LOK SABHA UNSTARRED QUESTION NO.3193 FOR ANSWER ON 13.12.2024 BY SHRI MANSUKHBHAI DHANJIBHAI VASAVA REGARDING STATUS OF ORPHANAGES

STATE/UT-WISE NUMBER OF THE CHILDREN SUPPORTED UNDER INSTITUTIONAL CARE OF MISSION VATSALYA SCHEME DURING THE LAST THREE YEARS AND CURRENT YEAR

S. No.	State/UTs	2021-22	2022-23	2023-24
1	Andhra Pradesh	3069	1504	1546
2	Arunachal Pradesh	147	206	206
3	Assam	1378	1380	1241
4	Bihar	2372	2088	2227
5	Chhattisgarh	2167	1974	1843
6	Goa	685	526	461
7	Gujarat	1299	1651	3195
8	Haryana	1786	1239	963
9	Himachal Pradesh	1147	805	926
10	Jammu and Kashmir	579	817	1104
11	Jharkhand	1537	1219	1238
12	Karnataka	3974	3182	3110
13	Kerala	1380	697	776
14	Madhya Pradesh	2982	2292	2597
15	Maharashtra	3468	3654	3495
16	Manipur	1980	2121	2295
17	Meghalaya	915	972	1031
18	Mizoram	776	914	1172
19	Nagaland	597	493	562
20	Orissa	7077	4153	4431
21	Punjab	685	607	533
22	Rajasthan	3670	2560	2733
23	Sikkim	534	526	468
24	Tamil Nadu	13877	7785	10118
25	Telangana	2822	1129	2243
26	Tripura	875	829	948
27	Uttar Pradesh	4722	3238	3226
28	Uttarakhand	457	700	589
29	West Bengal	6494	6220	4744
30	Andaman & Nicobar	301	308	274
31	Chandigarh	153	202	222
32	Dadra & Nagar Haveli and Daman & Diu	5	28	36
33	Ladakh	0	25	84
34	Lakshadweep	0	0	0
35	Delhi	1835	1206	1216
36	Puducherry	373	690	739
Total		76118	57940	62592

In 2024-25, currently same number of children are supported as previous year.
